कार्यालय नगर विकास न्यास, भीलवाड़ा

क्रमांक : तकनीकी / 2023–24 / 4584 दिनांक : 16/8/23

श्री रोहित शर्मा अधिवक्ता
माननीय राष्ट्रीय हरित
प्राधिकरण न्याय पीठ भोपाल।

विषय :– माननीय राष्ट्रीय हरित प्राधिकरण न्याय पीठ भोपाल में मूल प्रकरण संख्या 02 / 2022 के संबंध में एक्शन टेकन रिपोर्ट प्रस्तुत करने बाबत्।
प्रसंग :– माननीय अधिकरण का आदेश दिनांक 10.07.23 में प्रदत्त निर्देशों के कम एवं पालना में।

उपरोक्त विषयान्तर्गत प्रांसगिक पत्र के क्रम में दर्ज प्रकरण मूल प्रार्थना–पत्र संख्या–2 / 2022 उनवान बाबूलाल जाजू बनाम राजस्थान सरकार एवं अन्य में पारित आदेश दिनांक 10.07.23 में प्रदत्त निर्देशों की पालना में प्रकरण में नियत तारीख पेशी दिनांक 17.08.23 से पूर्व एक्शन–टेकन रिपोर्ट निम्नानुसार सादर प्रस्तुत है :–

एक्शन–टेकन रिपोर्ट

1. **बिन्दु – अनुपचारित तरल अपशिष्ट को कोठारी नदी में मिलने का निवारण**

एक्शन–टेकन – नगर परिषद भीलवाड़ा द्वारा कोठारी नदी में गिरने वाले गंदे पानी के प्रमुख दो नालो पर गंदे पानी के उपचार हेतु जिंदल शॅा. लि. से दि0 05.10.2011 को अनुबन्ध किया गया था, जिसके तहत दोनो प्रमुख नालो पर पम्पिंग स्टेशन का निर्माण किया गया है एवं 10 MLD क्षमता के STP की स्थापना कर उक्त नालो के गंदे पानी को उपचारित किया जा रहा है, जिंदल शॉ लिमिटेड द्वारा पिछले 10 वर्षो से नालो में जा रहे गंदे पानी को उपचारित किया जाकर उपचारित पानी को स्वयं की माईनिंग में काम लिया जा रहा है। इस प्रकार विगत 10 वर्षो से गंदे पानी को नदी में जाने से रोका गया है। भीलवाड़ा शहर में सीवरेज प्रोजेक्ट हेतु तैयार की गई **Detailed Project Report के अनुसार शहर को 4 जोन A,B,C,D (Annexure A) में बाँटा जाकर जोन A पार्ट** व जोन B के पार्ट की परियोजना स्वीकृत की गई तथा इस कार्य हेतु कार्यकारी एजेन्सी नगर परिषद् भीलवाड़ा को न बनाया जाकर RUIDP (Rajasthan Urban Infrastructure Development Project) को बनाया गया है। RUIDP नगर परिषद् भीलवाड़ा से स्वतंत्र ईकाई है, RUIDP द्वारा मैसर्स राज कमल बिल्डर्स इंफ्रास्ट्रेक्चर प्रा.लि. अहमदाबाद को पत्र क्रमांक PIU/ RUIDP/PH-III/BHILWARA/8885 दिनांक 11.09.2017 द्वारा NTP(Notice to Proceed) **(Annexure B)** जारी किया गया जिसके अनुसार उक्त कार्य दिनांक 22.08.2020 तक पूर्ण किया जाना था। RUIDP से प्राप्त जानकारी के अनुसार अब तक उनके द्वारा 100 प्रतिशत सीवर लाईन का कार्य पूर्ण कर लिया गया है। RUIDP द्वारा बनाये गये **48 MLD क्षमता** के सीवरेज पम्पिंग स्टेशन **(Annexure C) व 30 MLD क्षमता** के सीवरेज ट्रीटमेन्ट प्लान्ट (STP) **(Annexure D)** का कार्य पूर्ण किया जाकर दिनांक 01.01.2023 से संचालन प्रारंभ कर दिया गया है एवं राजस्थान राज्य प्रदूषण नियंत्रण मण्डल (RSPCB) द्वारा सभी वांछित स्वीकृतियां प्राप्त कर ली गई है। **RUIDP द्वारा अब तक लगभग 18,500 घरो** को सिवरेज नेटवर्क से जोड़ दिया गया है, जिनसे प्राप्त होने वाले लगभग **10 MLD** सिवरेज प्रतिदिन उपचारित किया जा रहा है, यहा पर यह बताया जाना भी प्रासंगिक है कि भीलवाड़ा शहर से गुजर रही कोठारी नदी के पास की प्रमुख बडी कॉलोनियॉ यथा रमेश चन्द्र व्यास नगर, सुभाष नगर, रमा विहार, चित्रकूट नगर, विजय सिंह पथिक नगर, जैन ज्योति कॉलोनी, शिव नगर, मोती बावजी क्षेत्र, देवरिया बालाजी क्षेत्र में लगभग शत प्रतिशत घरो में घरेलु कनेक्शन किया जा कर सिवरेज नेटवर्क से जोड दिया गया है, इन क्षेत्रो की नालियो में नाम मात्र का गंदा पानी बह रहा है, इस प्रकार इन कॉलोनियो से नदी में जाने वाला मल / जल बन्द हो गया है, नालिया, नाले सूख गये है। RUIDP से प्राप्त जानकारी के अनुसार घरेलू सीवर कनेक्शन करने के कार्य को और अधिक गति दी जाकर दिसंबर 2023 तक लक्ष्य पुरा कर लिया जायेगा। RUIDP द्वारा निम्न तालिका अनुसार घरेलू सीवर कनेक्शन के लक्ष्य निर्धारित किये हैं :–

माह / कार्य	मई 2023 तक	जून 2023	जुलाई 2023	अगस्त 2023	सितम्बर 2023	अक्टुबर 2023	नवम्बर 2023	दिसम्बर	योग
घरेलू सीवर कनेक्शन लक्ष्य	15000	3500	3500	4000	5000	5500	5500	5500	47500

नगर परिषद भीलवाड़ा द्वारा भीलवाड़ा शहर के जोन बी के शेष पार्ट हेतु रूपये 229 करोड की विस्तृत परियोजना रिपोर्ट तैयार की जाकर सक्षम स्वीकृति उपरान्त RUDSICO जयपुर द्वारा निविदा आमंत्रित कर ली गई है, एवं नगर परिषद भीलवाडा स्तर से NTP (Notice to Proceed) जारी कर दिया गया हैं। **(Annexure E) NTP जारी होने की दिनांक से 02 वर्ष के भीतर इस कार्य के अन्तर्गत 126 किलोमीटर लंबी सिवरेज लाईन डाली जाकर 23,000 घरों को सिवरेज नेटवर्क से जोड़ा जायेगा तथा 10 MLD क्षमता का एक अतिरिक्त STP भी बनाया जायेगा।** इस बाबत् जारी कार्यादेश संलग्न है। **(Annexure E1)** उक्त योजना केन्द्र प्रवर्तित AMRUT 2.0 योजना में स्वीकृत है। आरयुआईडीपी के वर्तमान में प्रगतिरत प्रोजेक्ट एवं अमृत 2.0 में स्वीकृत प्रोजेक्ट के पूर्ण हो जाने के पश्चात भीलवाडा नगर परिषद क्षेत्र के जोन A एवं जोन B से कोठारी नदी में गिरने वाले गंदे जल/मल की समस्या से निजात मिल जायेगा। कोठारी नदी में जोन D में नगर परिषद क्षेत्र के सांगानेर, कुवाडा, सालरा जैसे राजस्व ग्राम सम्मलित हैं, इनमें से सांगानेर से लगभग 0.5 एमएलडी सिवरेज प्रतिदिन कोठारी नदी में वर्तमान में गिर रहा हैं, उक्त क्षेत्र में सिवरेज के ट्रीटमेंट हेतु अतिरिक्त राशि की आवश्यकता हैं। नगर परिषद भीलवाडा की स्वयं की आय के स्त्रोत सीमित होने से परिषद स्तर पर उक्त कार्य करवाया जाना वर्तमान में सम्भव नही हैं, उक्त कार्य अनुदान राशि प्राप्त होने पर ही कराया जा सकेगा। **RUIDP द्वारा निर्मित STP प्लांट से उपचारित पानी के उपयोग हेतु भीलवाड़ा की औद्योगिक ईकाईयों की अग्रिम संस्था मेवाड़ चेंबर ऑफ कॉमर्स एण्ड इण्डस्ट्रीज से संपर्क किया गया हैं,** दिनांक 02.08.2023 को शहर की प्रमुख औद्योगिक ईकाईयों की **एक बैठक** आयोजित कर उपचारित पानी के उपयोग की कार्य–योजना हेतु एक कमेटी का गठन भी किया गया है।

2. **बिन्दु – ठोस अपशिष्ट एवं प्लास्टिक अपशिष्ट डम्पींग**

एक्शन–टेकन – नगर परिषद भीलवाड़ा नगरीय क्षेत्र में कुछ स्थानों पर पाये गये ठोस एवं प्लास्टिक अपशिष्ट को अपने संसाधनों द्वारा हटाया गया है, उन स्थानो के लेटीट्यूट एवं लोंगिट्यूट फोटोग्राफ एवं रिपोर्ट संलग्न है। **(Annexure E2)** नगर परिषद भीलवाड़ा द्वारा ठोस कचरे के निस्तारण हेतु कीरखेड़ा, सांगानेर स्थित डम्पिंग यार्ड में 145 टन प्रतिदिन क्षमता का MSW प्रोसेसिंग प्लान्ट का निर्माण कराया गया है, उक्त MSW प्रोसेसिंग प्लांट **(Annexure F)** वर्ष 2019 से लगातार कार्यरत है, वर्तमान में लगभग 140 टन प्रतिदिन MSW की प्रोसेसिंग द्वारा कम्पोस्ट एवं RDF का निर्माण किया जा रहा है। नगर परिषद भीलवाड़ा द्वारा MSW कलेक्शन व्यवस्था को सुचारू बनाने हेतु संवेदक मैसर्स नेचर ग्रीन टूल्स एण्ड मशीन प्रा.लि. को घर–घर कचरा संग्रहण व परिवहन हेतु 16 करोड़ लागत का कार्यादेश दिनांक 18.08.2022 को जारी किया गया है। वर्तमान में संवेदक द्वारा संसाधन बढ़ाकर 100 ऑटोटीपर, 8 लोडर, 2 जेसीबी, 10 डम्पर व 4 ट्रैक्टर ट्रोली की सहायता से लगभग 180 टन कचरा प्रतिदिन कीरखेड़ा, सांगानेर स्थित डम्पिंग यार्ड में पहुँचाया जा रहा है, जिसमें से उपरोक्तानुसार 140 टन कचरे का निस्तारण किया जा रहा हैं, एवं **शेष कचरे को परिषद के डम्पिंग यार्ड में डाला जा रहा हैं।** साथ ही नगर परिषद भीलवाड़ा द्वारा ठोस कचरा प्रबंधन को सुदृढ करने हेतु मैसर्स VNBC Environment & Infrastructure Jaipur को नगरीय ठोस कचरा प्रबंधन पर एक Detailed Project Report तैयार करने के लिये कार्यादेश जारी कर दिया गया है, फर्म द्वारा नगरीय ठोस कचरा प्रबंधन पर Detailed Project Report की ड्राफ्ट रिपोर्ट तैयार कर प्रस्तुत कर दी गई हैं, जिसका नगर परिषद स्तर पर अध्ययन एवं परीक्षण किया जा रहा है।

3. **बिन्दु – कोठारी नदी क्षैत्र सफाई एवं जन जागरूकता**

एक्शन–टेकन – नगर परिषद भीलवाड़ा द्वारा कोठारी नदी के किनारे पर किसी प्रकार का कचरा/मलबा नहीं डाला जाता है एवं ना ही नगर परिषद के किसी संवेदक द्वारा मृत मवेशी डाले जाते है। आमजन द्वारा नदी के किनारे मलबा/कचरा डालने से रोकने हेतु सम्बन्धित स्वास्थ्य निरीक्षक/जमादार की टीम द्वारा कोठारी नदी क्षेत्र की निरंतर निगरानी की जा रही है तथा कचरा/मलबा डालने पर जुर्माना वसूल किया जा रहा है। यदा–कदा अज्ञात लोगो द्वारा कचरा मलबा डाल दिया जाता है उसे भी परिषद अपने संसाधन लगाकर समय–समय पर उठवा रही है। इसके साथ ही नगर परिषद भीलवाड़ा द्वारा कोठारी नदी क्षेत्र में लोगो को जागरूक करने के लिए विभिन्न 5 स्थानों पर चेतावनी बोर्ड लगाये गये है तथा समय–समय पर नुक्कड–नाटक कर लोगों को जागरूक किया जा रहा है। **(Annexure G)**

4. **बिन्दु – अंग्रेजी बबूल के निस्तारण की कार्यवाही**

एक्शन–टेकन – प्रस्तावित कार्य योजना में जोधड़ास चौराहे से सांगानेर पुलिया तक कोठारी नदी किनारे स्थित बिलायती बबूल को हटाये जाने की कार्यवाही लगभग पूर्ण (90 प्रतिशत कार्य) हो गई है, कुछ चिन्हित स्थल जहां पर वर्तमान में पानी भरा हुआ है, पर अंग्रेजी बबूल हटवाया जाना सम्भव नही हो सका है। पानी सूखने पर इन स्थानो से भी बबूल हटवा दिये जायेगें। संबंधित कार्यवाही के फोटोग्राफ संलग्न है। **(Annexure H)**

5. **बिन्दु – नदी किनारे अतिकमण निरोधक कार्यवाही**

एक्शन–टेकन – कोठारी नदी किनारे हो रहे समस्त अतिक्रमणो को हटाने हेतु विशेष अभियान चलाकर पुलिस जाप्ता की मदद से दिनांक 19.12.22 एवं 11.08.23 को हटावाया जा चुका है। कोई कार्य शेष नहीं रहा है। नगर विकास न्यास एवं नगर परिषद द्वारा की गयी संयुक्त कार्यवाही की फोटोग्राफ संलग्न है। संयुक्त कमेटी द्वारा दिये गये अतिक्रमण स्थलो के लेटीट्यूट एवं लोंगिट्यूट फोटोग्राफ संलग्न है। **(Annexure I)** वर्तमान में कोई अतिकमण नहीं होने बाबत् नगर विकास न्यास भीलवाड़ा एवं नगर परिषद भीलवाड़ा द्वारा की गयी मौका–रिपोर्ट संलग्न है। **(Annexure I-1 & I-2)**

6. **बिन्दु – नदी किनारे बसी/बस रही कॉलोनियों/टाउनशिप की सूची मय स्थान पता, अनुमोदन की स्थिति, उनसे जनित सीवरेज उपचार की व्यवस्था की जिन कॉलोनियों/टॉउनशिप में सीवेज उपचार की व्यवस्था नही है उन्हें इस बाबत् नोटिस जारी करना।**

एक्शन–टेकन –

1. न्यास भीलवाड़ा द्वारा 03 स्वीकृत टॉउनशिप जिनमें सीवरेज उपचार की व्यवस्था नहीं है, के डवलपर्स को नोटिस जारी किये गये थे (नोटिस की प्रति संलग्न है) संबंधित द्वारा नोटिस के कम में कोई कार्यवाही नही किये जाने पर न्यास द्वारा उन्हें नोटिस जारी किये जाकर जवाब तलब किया गया था।
2. संबंधित नोटिस प्राप्तकर्ता का विवरण निम्नानुसार है –
   I) विजय सिंह राणावत, डायरेक्टर बडलियास फार्म हाउस प्रा0लि0 आरजिया भीलवाड़ा।
   II) श्रीमती स्नेहप्रभा देवी एवं श्री शंकरलाल मानसिंहका सद्गुरू कॉलोनी आरजिया भीलवाडा।
   III) अंसल प्रोपट्रीज एवं इन्फ्रास्ट्रेक्चर लिमिटेड, अंसल सुशान्त सिटी आरजिया भीलवाड़ा।
3. नोटिस प्राप्तकर्ता श्री विजय सिंह राणावत द्वारा वर्तमान तक उत्तर प्रस्तुत नही किया गया है। उन्हें पुनः नोटिस जारी कर जवाब तलब किया जा रहा है। अंतिम नोटिस दिनांक 22.06.2023 को जारी कर वांछित कार्यवाही करने हेतु निर्देशित किया जा चुका है। व्यक्तिशः सम्पर्क कर बुलवाने के प्रयास भी जारी है।
4. नोटिस प्राप्तकर्ता श्रीमती स्नेहप्रभा देवी एवं श्री शंकरलाल मानसिंहका डायरेक्टर सद्गुरू सिटी द्वारा यह उत्तर प्रस्तुत किया गया है कि उनकी टाउनशीप सद्गुरू में केवल 4–5 मकान ही बने हुए है इसलिये सिवरेज ट्रिटमेन्ट प्लान्ट की आवश्यकता नही है। कार्यालय हाजा द्वारा स्थानीय निरीक्षण दिनांक 10.03.23 के दौरान संबंधित द्वारा कहे गये कथन सत्यापित पाये गये है। उनके द्वारा प्रस्तुत उत्तर का तकनीकी परीक्षण कराया जाकर अग्रिम निर्णय लिया गया है कि जारी नोटिस को निरस्त किया जावें। नोटिस निरस्त कर दिया गया है।
5. नोटिस प्राप्तकर्ता मैसर्स अंसल प्रोपर्टीज एवं इन्फ्रास्ट्रेक्चर लिमिटेड, अंसल सुशान्त सिटी आरजिया भीलवाड़ा द्वारा यह उत्तर प्रस्तुत किया गया है कि असंल सुशान्त सिटी में कुल 02 ब्लॉक है जिसमें आवासीय एवं व्यावसायिक 2535 प्लॉट है, जिसमें केवल 350 मकान ही बने हुए है एस.टी.पी.प्लांट जो कि बी ब्लॉक में स्थित है। वह सम्पूर्ण रूप से कार्यरत है। ए ब्लॉक में स्थित एस.टी.पी. के उपकरण एवं अन्य रिपेयर कार्य का कार्यादेश जारी कर दिया जा चुका है। (कार्यादेश संलग्न) संबंधित कॉलोनाईजर द्वारा इस एस.टी.पी. प्लान्ट को 30 दिवस में कार्यशील करने बाबत् ऑन ओथ अण्डरटेकिंग प्रस्तुत की है। उपचारित पूर्ण जल को टाउनशीप के बागवानी में उपयोग में लिया जायेगा। उक्त बिन्दु से सभी दस्तावेज पूर्व में संलग्न कर दिये गये थे। वर्तमान प्रगति के तहत संबंधित द्वारा प्रस्तुत शपथ पत्र संलग्न है **(Annexure J)**

7. **बिन्दु – नदी तल से रेत के उत्खनन को रोकना**

एक्शन–टेकन – वर्तमान में कोठारी नदी तल से किसी भी प्रकार का रेत उत्खनन कार्य नहीं हो रहा है। वर्तमान में कोठारी नदी के किनारों पर पानी भरा हुआ है। पिछले दो माह में किसी भी प्रकार का कोई अवैध उत्खनन प्रकरण नहीं आया है। संबंधित खनि विभाग द्वारा अन्य विभागों से सम्पर्क एवं समन्वय स्थापित कर नदी किनारों पर अवैध उत्खनन रोकने के प्रयोजन से निरन्तर निरीक्षण किया जा रहा है। **दिनांक 14.08.23 की मौका रिपोर्ट मूल ही संलग्न है। (Annexure K)**

8. **बिन्दु – कोठारी नदी किनारों पर वृक्षारोपण तथा फैसिंग का कार्य**

एक्शन–टेकन – जोधडास पुलिया से सांगानेर रोड़ पुलिया तक फैसिंग का कार्य पूर्ण हो चुका है एवं पौधारोपण के कार्य हेतु खड्डे करवा कर पौधारोपण का कार्य किया जा रहा है एवं 31 अगस्त तक पौधारोपण का कार्य पूर्ण करवा दिया जायेगा। नदी किनारे पौधारोपण कार्य के सुसंगत ड्रोन कैमरे एवं जी.पी.एस. फोटोग्राफ संलग्न है। **(Annexure L)**

9. **बिन्दु – सी. एण्ड डी वेस्ट मैनेजमेन्ट**

एक्शन–टेकन – नगर परिषद भीलवाड़ा नगरीय क्षैत्र में कुछ स्थानों पर पाये गये सी. एण्ड डी. वेस्ट को अपने संसाधनों द्वारा हटाया गया है, उन स्थानो के लेटीट्यूट एवं लॉगिट्यूट फोटोग्राफ एवं रिपोर्ट संलग्न है। **(Annexure M)** । परिषद क्षेत्र में उत्पन्न होने वाले C&D Waste के निस्तारण हेतु आराजी संख्या 2031 कीर खेड़ा सांगानेर में 01 हैक्टेयर क्षेत्रफल की भूमि को चिन्हित कर उक्त कार्य हेतु आरक्षित कर दी गई है। साथ ही राज्य सरकार द्वारा वर्ष 2023–24 की बजट–घोषणा के तहत 50 टन प्रतिदिन क्षमता का C&D Waste Processing Plant नगर परिषद भीलवाड़ा में निर्माण कराया जाना है। जिसकी निदेशालय स्तर से निविदा आमंत्रित कर दी गई है।

10. **बिन्दु – शास्ति पर पुनर्विचार**

एक्शन–टेकन – राजस्थान राज्य प्रदूषण नियत्रंण मण्डल जयपुर द्वारा पारित कार्यालय आदेश क्रमांक 1983–1991 दिनांक 25.11.2021 से नगर परिषद भीलवाड़ा पर रूपये 2.40 करोड़ एवं आदेश क्रमांक 841 दिनांक 12.12.2022 से नगर परिषद भीलवाडा पर रूपये 111.45 लाख रूपये की शास्ति आरोपित करने के संबंध में आदेश पर पुनर्विचार कर विड्रो करने बाबत् शीघ्र ही माननीय राष्ट्रीय अधिकरण केन्द्रीय आंचलिक न्यायपीठ भोपाल में नगर परिषद भीलवाड़ा द्वारा अपील दायर की जा रही है।

अतः उक्तानुसार एक्शन–टेकन रिपोर्ट सुसंगत रिकार्ड संलग्न कर निवेदन है कि एकजाई रिपोर्ट इस प्रार्थना पत्र के सभी संबंधित पक्षकारान की ओर से माननीय अधिकरण के समक्ष प्रस्तुत कराते हुए प्रभावी पैरवी का श्रम करावें। साथ ही नियत तारीख पेशी दिनांक 17.08.23 को अप्रार्थी संख्या 1 श्रीमान् जिला कलक्टर भीलवाड़ा की विडियो–कॉन्फेन्सींग के जरिये व्यैक्तिक उपस्थिति से मुक्ति बाबत् हस्ताक्षरित प्रार्थना पत्र मय शपथ–पत्र भी माननीय अधिकरण में प्रस्तुत करावें।

संलग्न– उक्तानुसार।

सचिव
नगर विकास न्यास, भीलवाड़ा
एवं प्रभारी अधिकारी (प्रकरण)

Annexure A

KEYPLAN

RUIDP - Phase III

Population Coverage : 45.80%

प्रोजेक्ट पीरीयड :- 23.8.17 to 22.8.20
घरेलू कनेक्शन का कार्य अतिरिक्त रूप से अप्रेल 22 में जोड़ा गया जो Des.23 में पूरा होना है।

घरेलू कनेक्शन :- 47550 (target)
:- 18500 (Achievement)

सीवर लाईन :- लम्बाई 400.0 KM
STP-1 :- 30 MLD क्षमता
SPS-1 :- 48 MLD क्षमता
(work completed)

प्रोजेक्ट लागत :- 370.61 cr Design & Build
23.65 cr O&M
5.00 Provisional sum
399.26 cr

AMRUT 2.0

Population coverage :- 22.80%

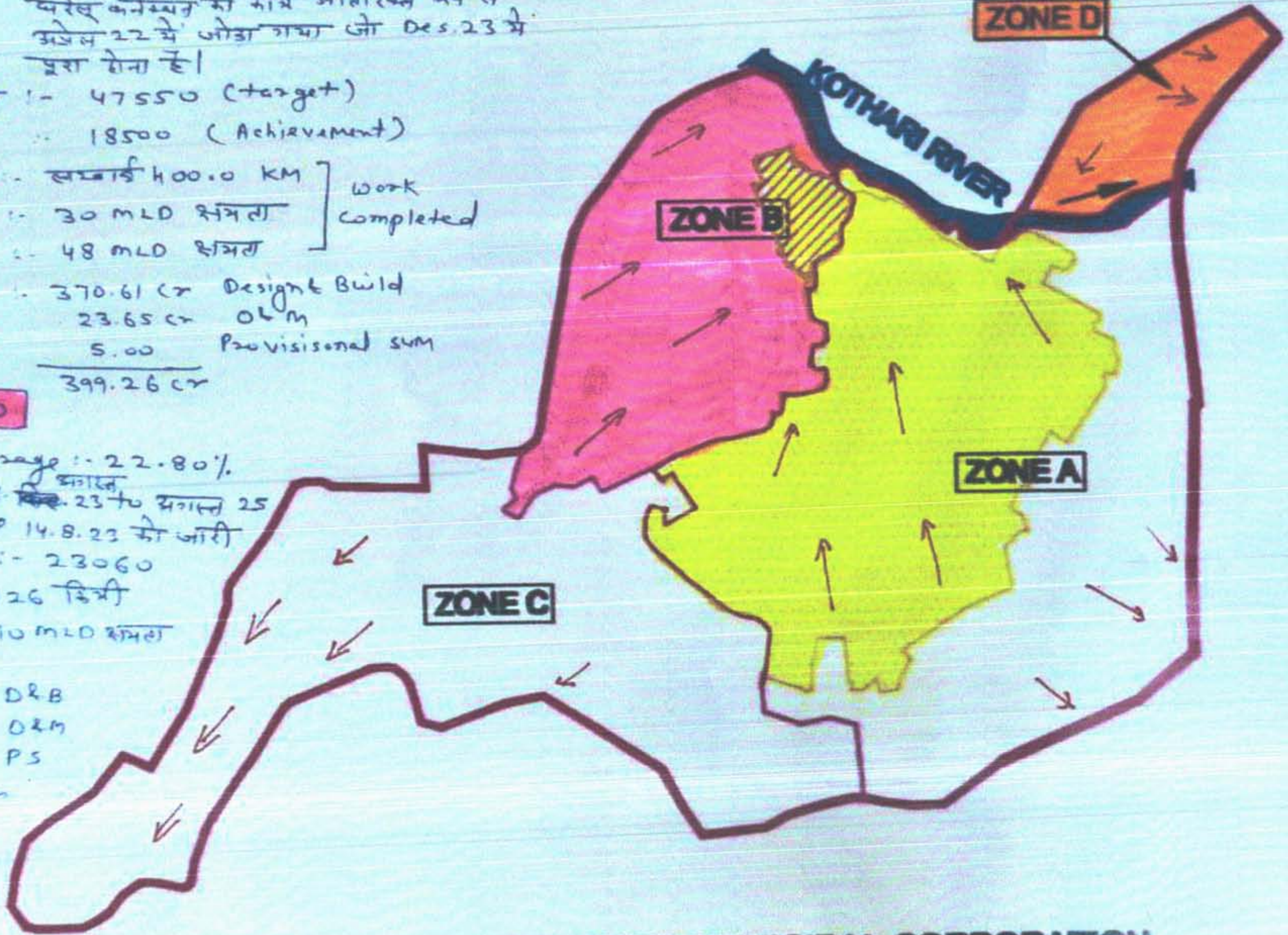
प्रोजेक्ट पीरीयड : अगस्त 23 to अगस्त 25
NTP 14.8.23 को जारी

घरेलू कनेक्शन :- 23060

सीवर लाईन :- 126 किमी

STP-1 :- 10 MLD क्षमता

प्रोजेक्ट लागत :-
177.42 cr D&B
13.29 cr O&M
4.23 cr PS
194.94 cr



BHILWARA MUNICIPAL CORPORATION

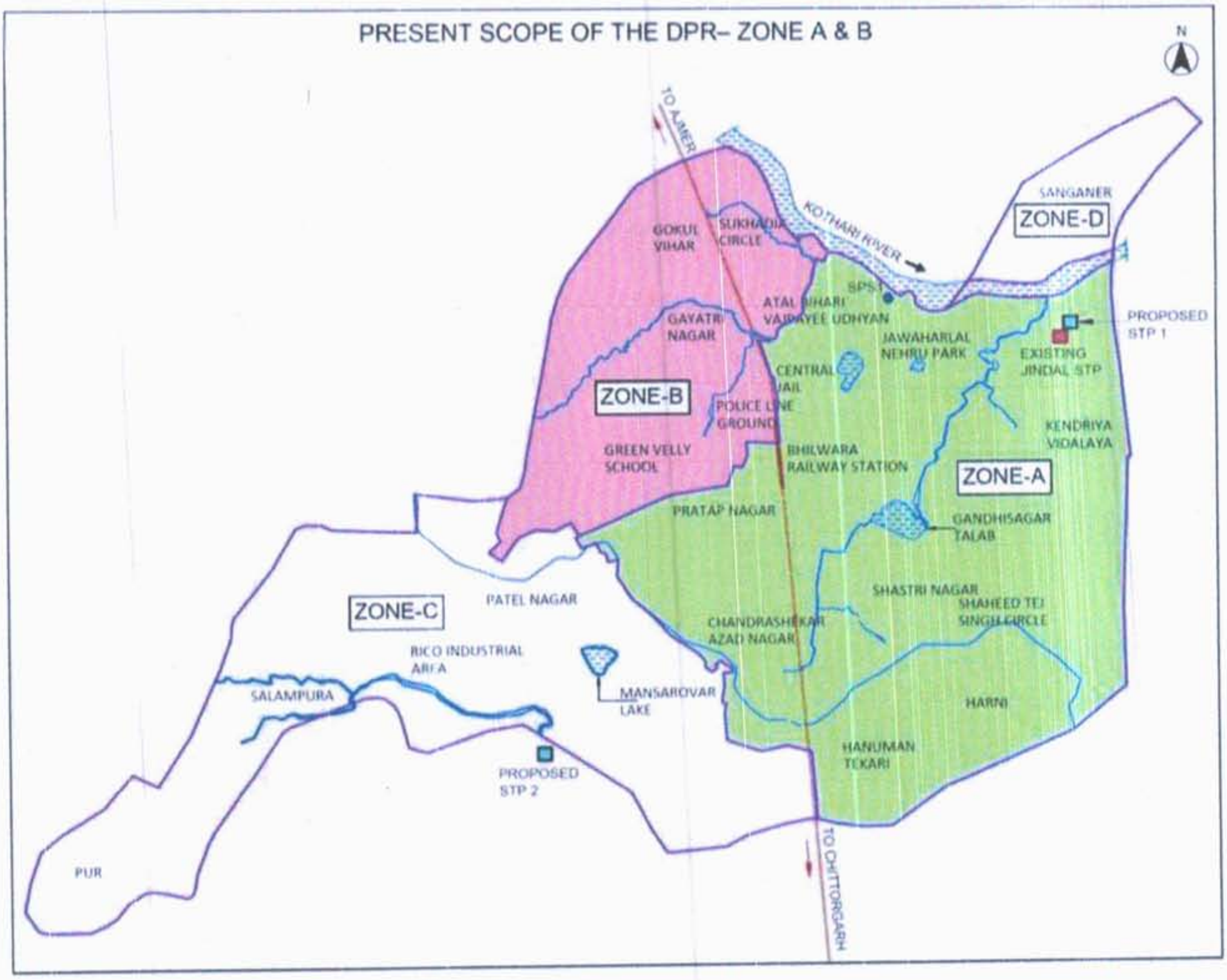


Figure 1.3 Scope of the Project- Zone-A&B

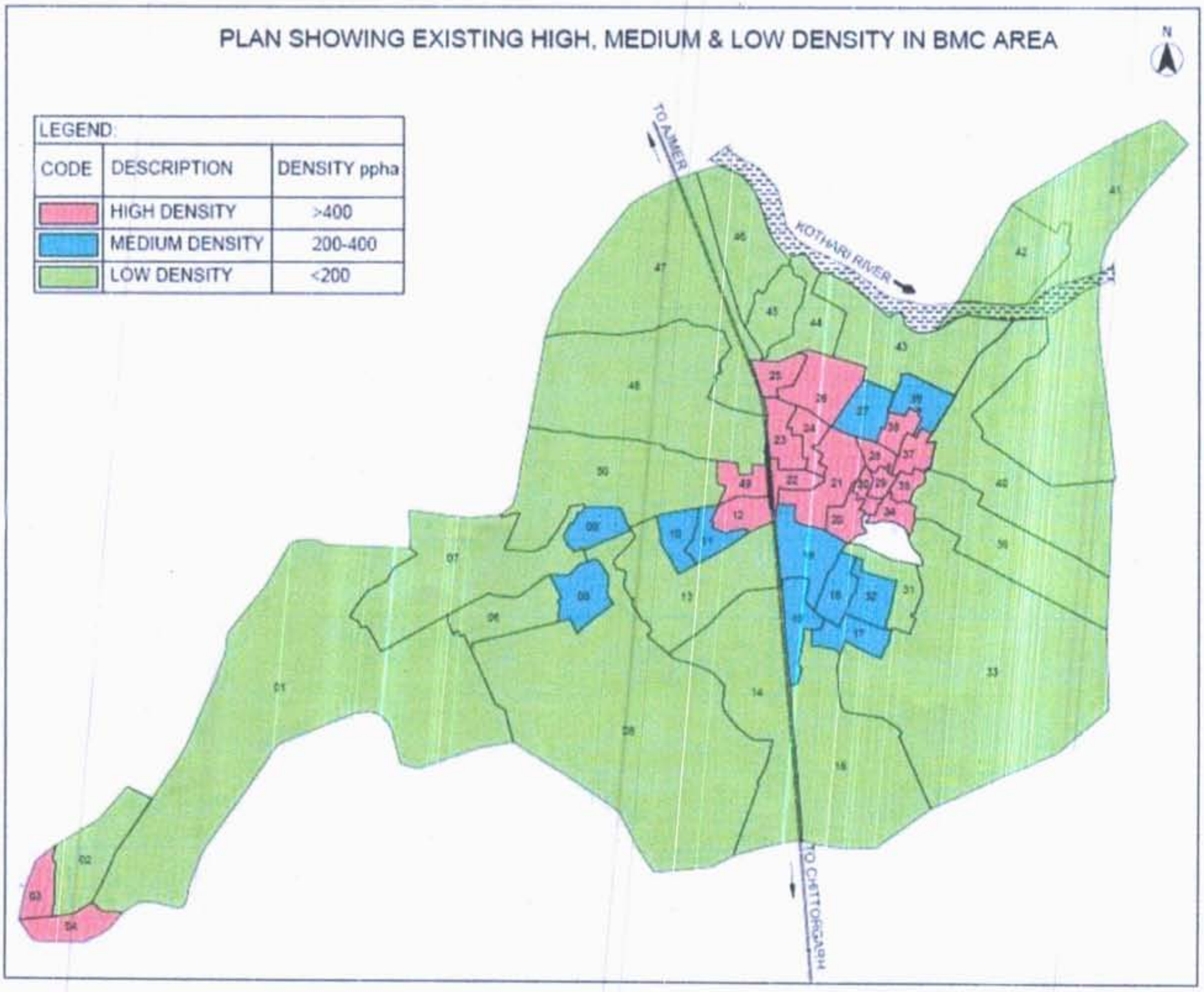
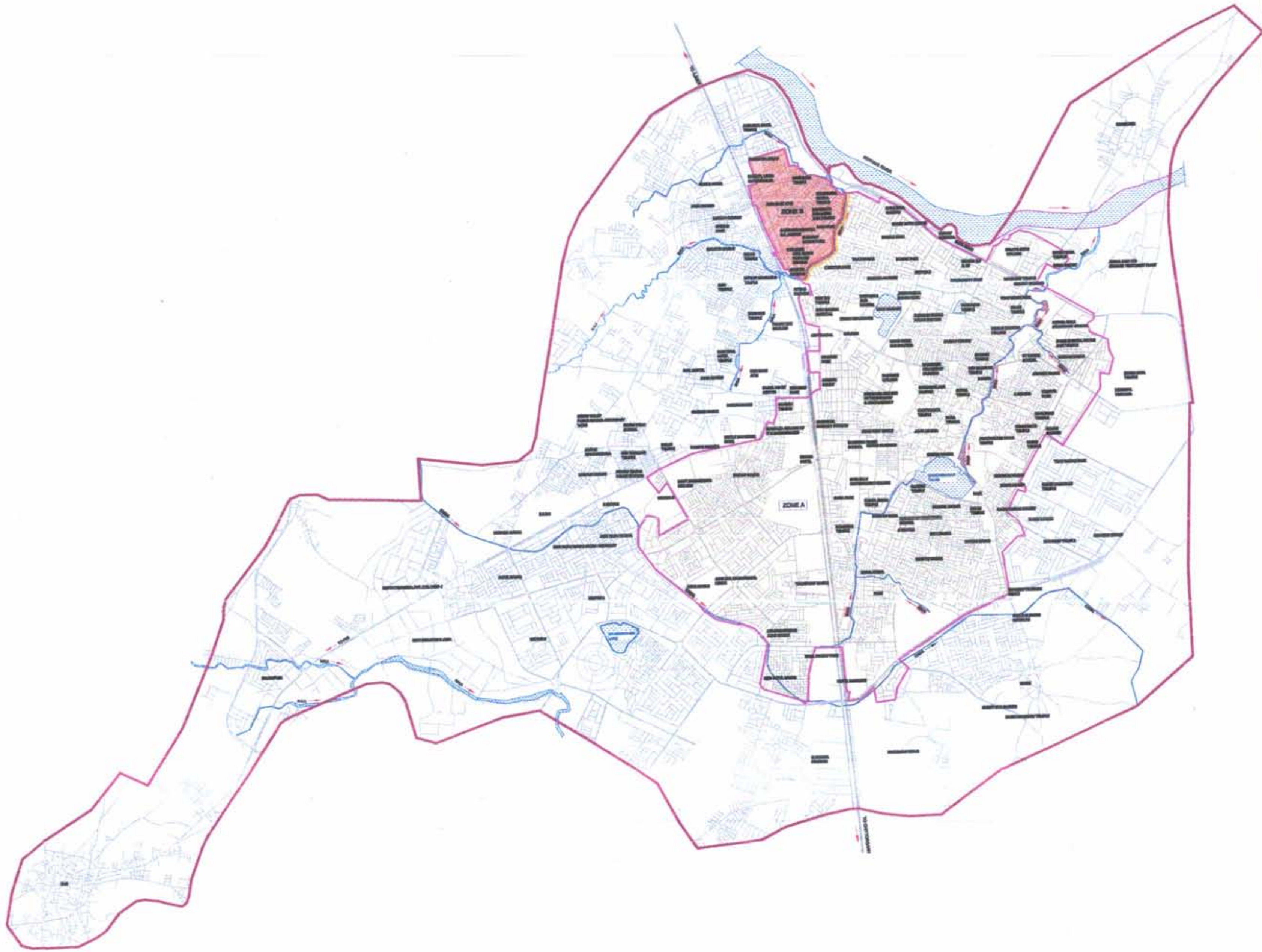


Figure 1.2: Plan Showing Existing High, Medium & Low Density Population in BMC Area



0 225 450 675 900m
1cm =225mt.

FOR TENDER PURPOSE ONLY

Client
RAJASTHAN URBAN INFRASTRUCTURE DEVELOPMENT PROJECT (RUIDP)
RUSDP - ADB 3183 IN

Project
Rajasthan Urban Infrastructure Development Program
Bhilwara Wastewater Project

Program
Program Management, Design & Construction Supervision Consultancy Services for RUSDP

Title
BASEMAP FOR BHILWARA CITY
BID DOCUMENT SCOPE OF WORK

SHAH TECHNICAL CONSULTANTS (P) LTD.
STC In Association With GRONTMIJ A/S, Denmark & DRA CONSULTANTS

SCALE	DATE	DRAWING NO.	REV
1:22500	MAY-2016	RUSDP/BHI/WW/01	P-0

Annexure - B

7

Government Of Rajasthan
Office of Superintending Engineer,
Rajasthan Urban Infrastructure Development Project,
Phase-III, PIU-Bhilwara

Mob. 9413314824 email seruidpbhilwara@gmail.com

No. PIU/RUIDP/PH-III/Bhilwara/ 8885 Date : 11.09.2017

NOTICE TO PROCEED

M/s Rajkamal Builders Infrastructure Pvt Ltd,
54, Park Hill Society,
Near Heaven Park Society,
Ramdevnagar, Ahmedabad - 380015
Ph No 079-40036799
Email: rajkamal.tenders@gmail.com

Sub: Design and Construction of Work of Providing Sewer Network with house sewer connections, Design and construction of Sewage Treatment Plant, Sewage pumping station, Power Generation Unit at STP & allied works and Operation & maintenance services of the entire system for 10 years in Part of Zone A & B of Bhilwara

Ref: Letter Of Acceptance issued vide this office letter no RUIDP/PIU/BHL/PH-III/3781 dated 12.06.2017

1. Please find enclosed herewith the copy of Contract Agreement duly signed by the undersigned and your authorized representative for the execution of " Design and Construction of Work of Providing Sewer Network with house sewer connections, Design and construction of Sewage Treatment Plant, Sewage pumping station, Power Generation Unit at STP & allied works and Operation & maintenance services of the entire system for 10 years in Part of Zone A & B of Bhilwara.

2. Accepted contract amount for this work is **Rs 369,29,97,648/-** (in words Rupees Three hundred sixty nine crores, twenty nine lacs Ninety seven thousands, Six hundred and forty Eight only) including provisional sum of **Rs 10.00 Cr.**

   As per bid document provision (clause 23 of Preamble to BOQ), operation service costs, which includes operation, maintenance and management of entire system, shall not be less than 10% of design build costs. Accordingly, as agreed and accepted by you vide your letter no RAJKAMAL/RUIDP/BHILWARA-01 dated 02.06.2017, bid price have been adjusted by (i) decreasing the unit rates of all design and build items uniformly by 4.45% and (ii) increasing the unit rates of operation service costs including operation, maintenance and management of entire system uniformly by 86.9% to comply with the bidding document requirement keeping the total bid price and original scope of works the same.

   The adjusted bid price for

   i. All design & build items shall be **Rs 326,58,80,031/-** (Rupees three hundred twenty six crores, fifty eight lacs, eighty thousands thirty one only) excluding provisional sum.
   ii. Operation service costs shall be **Rs 32,71,17,617/-** (Rupees Thirty two crores seventy one lacs seventeen thousands six hundred seventeen only).
   iii. Provisional sum is Rs **10,00,00,000/-** (RupeesTen crores only).

P3-85

iv. Total bid price including provisional sum shall be **Rs 369,29,97,648/-** (in words Rupees Three hundred sixty nine crores, twenty nine lacs Ninety seven thousands, Six hundred and forty Eight only).

v. The Commencement and completion dates for this contract are as under:

i. Stipulated date of start	: 23.08.2017
ii. Stipulated date of completion of design-build (1095 days)	: 22-08-2020
iii. Stipulated date of completion of O&M services (3650 days after completion of design-build)	: 20-08-2030

You are requested to mobilize and execute the work in accordance with the provisions of the contract.

(Sudheer Mishra)
Superintending Engineer,
RUIDP, PIU Bhilwara

No. PIU/RUIDP/PH-III/Bhilwara/ 8886-902 Date : 11.09.2017

Copy to :

1. Principal Secretary, LSGD, Rajasthan, Jaipur
2. Project Director, RUIDP, Jaipur
3. Director, Asian Development Bank, Urban Development Division, South Asia Department, 6, ADB Avenue, Mandaluyong city, 1550 Metro Manila, Philippines.
4. The Accountant General (Audit), Rajasthan
5. District Collector & Magistrate, Bhilwara
6. Additional Project Director, RUIDP, Jaipur
7. Financial Advisor, RUIDP, Jaipur
8. Secretary, UIT, Bhilwara
9. Commissioner, Municipal Corporatio, Bhilwara
10. Superintending Engineer, PWD, City Circle, Bhilwara
11. Superintending Engineer, PHED, City Circle, Bhilwara
12. Team Leader, PMDSC, RUIDP, Jaipur
13. Income Tax Officer, Works & Leasing Tax, Bhilwara
14. Commercial Tax Officer, Sales Tax, Bhilwara
15. Mining Engineer, Mining Department, Bhilwara
16. Guard file

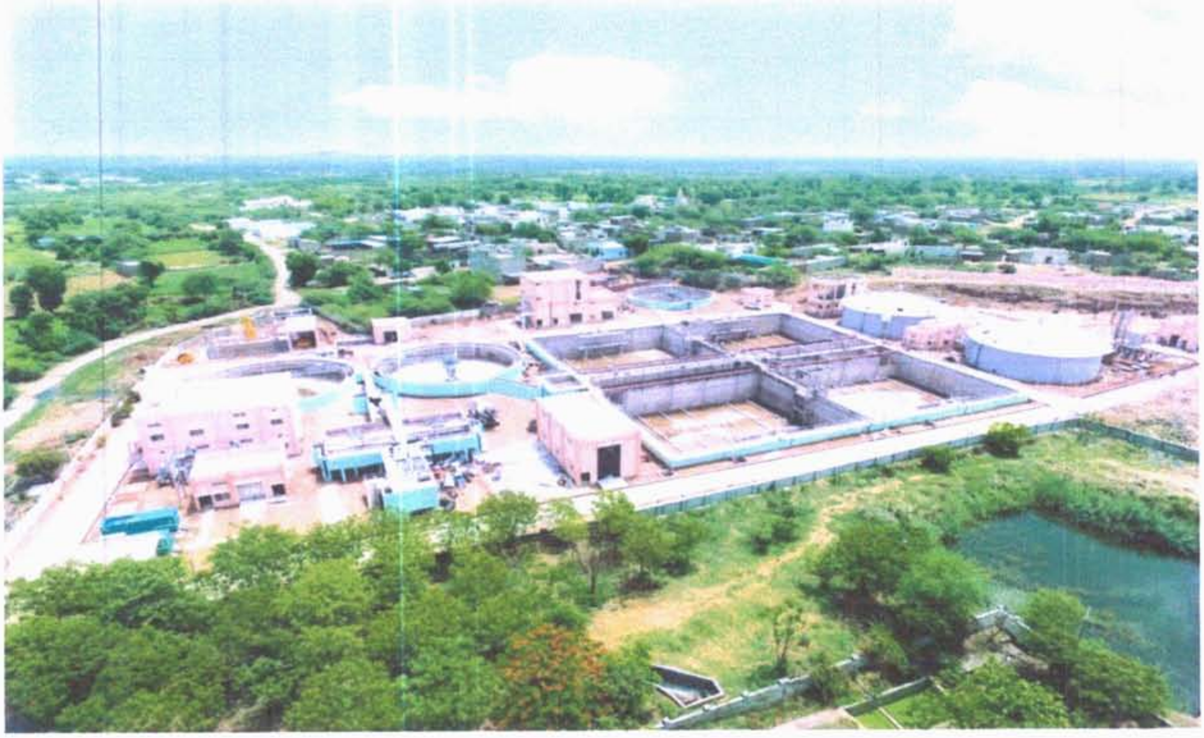
Superintending Engineer,
RUIDP, PIU Bhilwara

48 MLD PUMPING STATION

ANNEXURE "C"

30 MLD STP

ANNEXURE " D"



CIN:U74999RJ2004SGC019961

Rajasthan Urban Drinking Water Sewerage and Infrastructure Corporation Ltd.

(A Government of Rajasthan Undertaking) **ANNEXURE "E"**

Old Working Women Hostel, Behind Nehru Place, Lal Kothi, Tonk Road, Jaipur

Ph: 0141- 2742240, 2742538, 2742263 E-mail: ruifdco@gmail.com, Web: urban.rajasthan.gov.in/rudsico

F18 (52) RUDSICO/AMRUT-2.0/2022-23/Tender/ 1022 Date: 06/02/2023

DETAILED NIB

NIB No. 6/2022-23

Notice inviting online bids for sewerage works under AMRUT-2.0, RUDSICO, a Government of Rajasthan (India) undertaking, invites online unconditional bids on behalf of the Governor of Rajasthan through e-procurement portal http://eproc.rajasthan.gov.in from eligible bidders. Bidding will be conducted through procedures in accordance with the RTPP Act 2012 and RTPP Rules 2013, amended up to date, and under Open Competitive Bidding (OCB) National with single stage –two envelope Bidding procedure with Prequalification filter and is open to all National Bidders.

The Procuring Entity	Urban Local Bodies (ULBs) : Commissioner of respective Nagar Nigam Bharatpur, Nagar Parishad of Bhilwara, Chittorgarh, Gangapur City, Sawai Madhopur, Sriganganagar, Jhunjhunu & Kishangarh, towns.
Designation & Address of the Procuring Entity's representative	Executive Director Address: Rajasthan Urban Drinking Water Sewerage & Infrastructure Corporation Ltd, Old Working Women's Hostel, near Police Headquarter, Lal Kothi, Jaipur
Subject Matter of Procurement	Works of sewer system, STP and SPS/MWP (if any) with 1 year defect liability with 10 years O&M in 8 towns under six packages.
Period of completion of physical works for each package	24 months
Bid Procedure	Single-stage: Two Part (envelope) open competitive eBid procedure at http://eproc.rajasthan.gov.in
Bid Evaluation Criteria (Selection Method)	Least Cost based selection
Eligibility Criteria	As detailed in bid documents
Websites for downloading Bidding Document	sppp.rajasthan.gov.in and eproc.rajasthan.gov.in
Fees for each Package	Pay a non-refundable cost of bidding document of INR 20,000 through e-GRAS or Rs. 20000/- (Rupees Twenty Thousand only) in Cash/Demand Draft drawn on any Scheduled/ Commercial Bank in favour of "Executive Director, RUDSICO" payable at "Jaipur" or online in Bank Account number of RUDSICO **4079001100000044** of **Punjab National Bank, Adarsh Nagar Branch, Jaipur** (IFSC code No. **PUNB0407900**) Pay a non-refundable fee for RISL of INR 2,500 through e-GRAS. Technical bid should be accompanied with bid security as indicated in bid document. Bidder will upload scanned copy of Tender Fees, Processing Fees (RISL Cost) and bid security document on e-procurement web site. Bid security (in case Of Bank guarantee only) in physical form should reach to office of the Executive Director, RUDSICO before the date and time specified in this table.
Estimated Procurement Cost	As stipulated below
Bid Security and Mode of Payment	As stipulated below
Period of on-line availability of Bidding Documents (Start/End Date)	From: 13.02.2023, 17:00 Hrs onwards up to 18:00 Hrs of 15.03.2023
Pre-bid Meeting	Date/ Time 20.02.2023 at 15:00 Hrs Place: Meeting Hall, RUDSICO, Jaipur
Online submission of technical proposal and financial proposal (Start Date)	From: 28.02.2023, 15:00 Hrs
Manner, End Date for submission of Bids	Manner: Online at eProc website http://eproc.rajasthan.gov.in End Date: 15.03.2023 (up to 18:00 Hrs)
Last date and time of online payment of Bid Security in the form of Bank Guarantee	15.03.2023 up to 18:00 Hrs
Submission of original Banker's Cheque/	16.03.2023 up to 15:00 Hrs

CIN:U74999RJ2004SGC019961

Rajasthan Urban Drinking Water Sewerage and Infrastructure Corporation Ltd.

(A Government of Rajasthan Undertaking)

Old Working Women Hostel, Behind Nehru Place, Lal Kothi, Tonk Road, Jaipur

Ph: 0141- 2742240, 2742538, 2742263 E-mail: ruifdco@gmail.com, Web: urban.rajasthan.gov.in/rudsico

Demand Draft for Bid Document cost, bid Security, Bid Processing Fee & other documents listed herein after	
Date & Time of Technical Bid Opening	Date: 17.03.2023 Time: 14:00 Hrs
Date/ Time/ Place of Financial Bid Opening	Will be intimated later to the Technically qualified bidders
Bid Validity	180 days from the online bid submission deadline

Details of towns and Packages:

S. No.	Package No.	Name of Towns	Total Cost (INR in Lacs)	Bid Security (INR in Lacs)	Period of completion
1	AMRUT-2.0/RAJ/SEWERAGE-07	BHILWARA	22941.00	458.82	24 Months
2	AMRUT-2.0/RAJ/SEWERAGE-08	CHITTORGARH	9556.00	191.12	
3	AMRUT-2.0/RAJ/SEWERAGE-09	GANGAPUR CITY SAWAI MADHOPUR	14873.00	297.46	
4	AMRUT-2.0/RAJ/SEWERAGE-10	SRIGANGANAGAR JHUNJHUNU	19549.00	390.98	
5	AMRUT-2.0/RAJ/SEWERAGE-11	KISHANGARH	10131.00	202.62	
6	AMRUT-2.0/RAJ/SEWERAGE-12	BHARATPUR	12097.00	241.94	

Terms:

1. Bidders or their (authorised signatory) shall submit their offer on-line in Electronic formats both for technical and financial proposal. However, DD / Banker's Cheques / BG (if applicable) for RFP Document Fees, RISL Processing Fees and Bid Security should be submitted by the time and date mentioned above as prescribed in bid document and scanned copy of tender fee and Bid processing fee should also be uploaded along with the technical Bid. Any bid not accompanied by Tender document fee, Bid processing fee and Earnest Money as in the NIT will be rejected as nonresponsive.
2. The bidder should submit for each package, by date & time specified above, in original, hard copies of –
   (i) Cost of the bidding document of INR 20,000/- in the form of DD in favour of Executive Director, RUDSICO, payable at Jaipur receipt of online payment.
   (ii) Bid processing fee of INR 2,500/- in the form of DD in the name of Managing Director, RISL, Jaipur payable at Jaipur;
   (iii) Bid Security as per RTPP;
   (iv) Letter of Technical Bid;
   (v) Power of Attorney (if any); and
   (vi) Joint Venture Agreement, if applicable.
3. Bid Security shall be submitted in form of Bank Guarantee (BG) electronically (on line) through bidder's banker by SFMS (Structured Financial Messaging System) on or before the last date and time of online payment of Bid Security in Bank Account number of RUDSICO is **4079001100000044** of **Punjab National Bank, Adarsh Nagar Branch, Jaipur** (IFSC code No. **PUNB0407900**). The BG should be with appropriate stamp duties and in the prescribed format. Original hard Copy of BG (Bid security) shall be physically submitted on or before last date & time of submission of depositing documents in hard copy.
4. Any subsequent addendum/corrigendum/ minutes of prebid meeting / prebid clarifications shall be published only at the websites sppp.raj.nic.in & http://eproc.rajasthan.gov.in and will not be published in newspapers. In case there is a holiday on the day of opening of bids, activities assigned on that date shall be carried out on the next working day.
5. Before online submitting the bids, it should be ensured that all the bid documents including conditions of contract are digitally signed by the bidder.
6. Before electronically submitting the Bids, it should be ensured that all the Bid papers including conditions of contract and e-gras challans are properly uploaded and digitally signed by the Bidder.
7. Department will not be responsible for delay in online submission due to any reason. For this, bidders are requested to upload the complete bid well advance in time so as to avoid 11th hour issues like slow speed; choking of web site due to heavy load or any other unforeseen problems.
8. All the prospective bidders are encouraged to participate in the pre-bid meeting and it is advised that the work sites are visited and bid documents are studied thoroughly.

9. Procurement entity's representative disclaims any factual/ or other errors in the bidding document (the onus is purely on the individual bidders to verify such information) and the information provided therein are intended only to help the bidders to prepare a logical bid proposal.
10. No conditional bids shall be accepted and such bids shall be summarily rejected forthwith.
11. The provisions of RTPP Act 2012 and Rules 2013 thereto shall be applicable for this procurement. Furthermore, in case of any inconsistency in any of the provisions of this bidding document with the RTPP Act 2012 and Rules thereto, the latter shall prevail. This notice and tender documents are available on following website for e-tender www.eproc.rajasthan.gov.in or www.sppp.rajasthan.gov.in
12. A complete set of tender document can be downloaded from above websites.
13. Bids shall remain valid for 180 days (One Hundred and Eighty days) from the date of submission of the tender.
14. In case, there is holiday on any of the date mentioned above, the activities assigned on that date shall be carried out on the next working day.
15. Agencies are advised to study this document carefully before submitting their proposals in response to the RFP Notice. Submission of a proposal in response to this notice shall be deemed to have been done after careful study and examination of this document with full understanding of its terms, conditions and implications.
16. RUDSICO will not be responsible for any delay in submission of bid.
17. RUDSICO reserves the right to accept or reject any bid, and to cancel the bidding process and reject all bids, at any time prior to award of the Contract, without incurring any liability to the affected bidder or bidders or any obligation to inform the affected bidder or bidders on the grounds of Employer's action.
18. Address of Communication
    Executive Director
    Rajasthan Urban Drinking Water Sewerage and Infrastructure Corporation Limited (RUDSICO)
    (A Government of Rajasthan Undertaking),
    Near Police HQ Building, Lal Kothi, Tonk Road, Jaipur-302015.
    E-mail:-ruifdco@gmail.com

UBN No...

Executive Director
RUDSICO, Jaipur

Annexure E 1

OFFICE OF MUNICIPAL COUNCIL BHILWARA

SN/MCB / AMRUT 2.0 / 2023 / 9061-73 Date :- 14 / 08 / 2023

Notice to Proceed (NTP)

M/s Khilari Infra Structure Pvt. Ltd.
101, Prabhat Center Annex, Sector 1A,
CBD Belapur, Navi Mumbai 400614.
Email: Khilari.rajasthan@gmail.com

Sub:Providing, Laying, Jointing, Testing & Commissioning of Sewerage System and all ancillary works along with Design, construction, supply, installation, testing and commissioning (civil, Mechanical, electrical, instrumentation & other necessary works) of Sewage Pumping Station/MWPS (if any), Sewage Treatment Plant based on SBR Process with provision for treated waste water reuse including 1 year defect liability and thereafter 10 years O&M for towns under package

a. **Bhilwara Town :- 10.00 MLD STP and Sewerage Network**

Ref:"Letter of Acceptance" issued vide this office letter No 4993-5004 dated 26-06-2023

1. Please find enclosed herewith a copy of contract agreement duly signed by the Commissioner, Municipal Council Bhilwara, and your authorized representative for the execution of above mentioned work.

2. Accepted contract amount for this work is **Rs. 1949411564.64** (Rupees One Hundred Ninety Four Crore Ninety Four Lakh Eleven Thousand Five Hundred Sixty Four and Sixty Four Paisa) including provisional sum and charges for O&M of 10 years. The town-wise breakup of the contract sum is given in table below:

Name of Cities	Cost of Capital Works (INR)	10 years Operation & Maintenance Cost (INR)	Provisional Sum (INR)	Total (INR)
Bhilwara	1774198863.64	132941770.00	42270931.00	1949411564.64

3. The commencement and completion dates for the work is as under:

Stipulated Date of Commencement	:	25. 08. 2023
Stipulated Date of Completion	:	24. 08. 2025
Period of O&M	:	10 years after completion of 1 year Defect Liability Period (Clause 1.4 of Section VI B1)

4. You are required to mobilize and execute the work in accordance with contract provisions in consultations with Commissioner, Municipal Council Bhilwara.

5. All conditions of bid document inclusive of addendum and other documents /correspondence shall apply on the work, for which respective ULBS have to take necessary safeguard.

6. Please provide name of your Bank and dedicated Bank Account number to make easy, early and safe transaction.

Enclosed: As above

Commissioner,
Municipal Council Bhilwara

Copy to:

1. SA to Hon'ble Minister, LSG & UDH Department, Govt. of Rajasthan jaipur.
2. Sh. Subhash Chandra Baheria, Hon'ble Member of Parliamentary, Bhilwara
3. Sh. Vitthal Shankar Awasthi Hon'ble Member of Legislative Assembly, Bhilwara
4. PS to Secretary, LSGD, Govt. of Rajasthan jaipur.
5. PA to District Collector & Magistrate, District Bhilwara
6. PA to Executive Director, RUDSICO, Jaipur
7. PA to Director Cum Joint Secretary, DLB, Jaipur
8. Chief Engineer, DLB, Jaipur
9. General Manager (Tech.), RUDSICO, Jaipur
10. Accountant General (Audit), Rajasthan, Jaipur
11. PA to Chairmen/Commissioner, Municipal Council Bhilwara.
12. Accounts Officer, Municipal Council Bhilwara.
13. Executive Engineer, Municipal Council Bhilwara.
14. Income Tax Officer, Works & Leasing Tax, Bhilwara
15. Commercial Tax Officer, Sales Tax, Bhilwara
16. Mining Engineer, Bhilwara
17. Guard File

Commissioner,
Municipal Council Bhilwara

Annaxure E-2

कार्यालय नगर परिषद्, भीलवाड़ा (राज.)

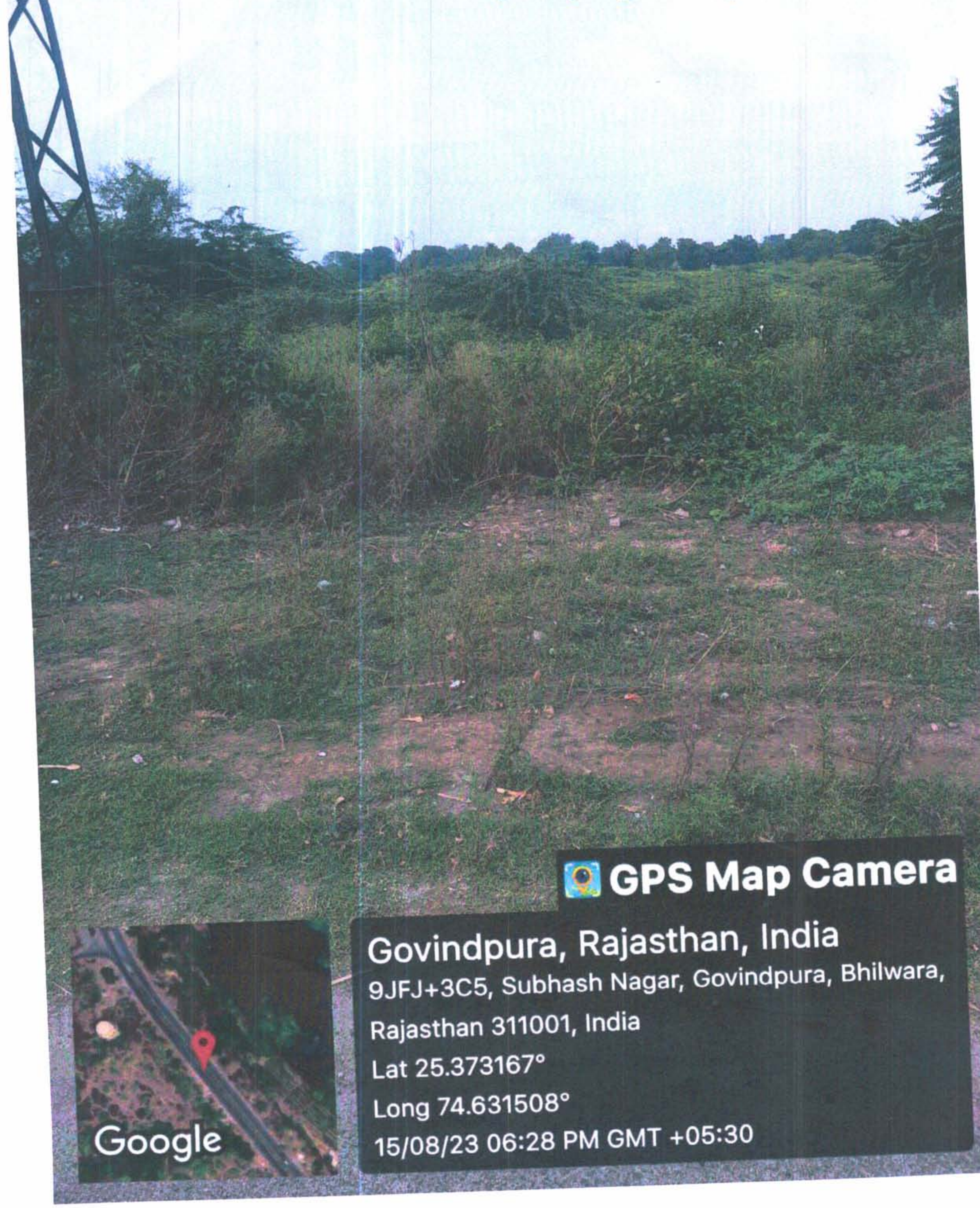
मौका कार्यवाही विवरण

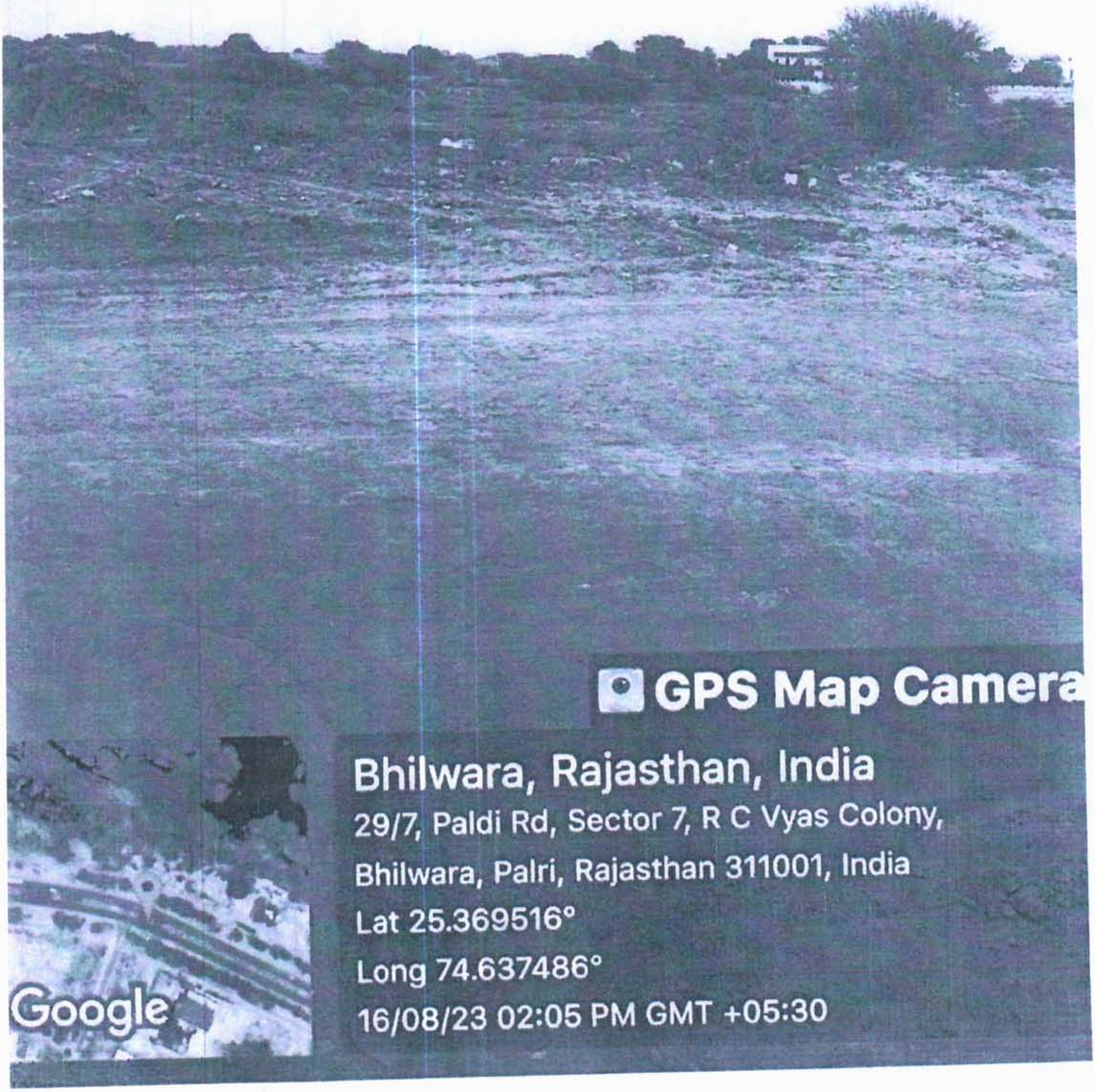
माननीय राष्ट्रीय हरित अधिकरण, केन्द्रीय आंचलिक नयायपीठ भोपाल द्वारा मूल आवेदन संख्या 02/2022 शीर्षक बाबूलाल जाजू बनाम राज0 सरकार एवं अन्य के अन्तर्गत पारित आदेशो की पालना में कोठारी नदी के पास पडा MSW Waste को टीम का गठन किया जा कर दिनांक 14.08.2022 को हटा दिया गया है। जीपीएस फोटोग्राफ कार्यवाही से पूर्व/पश्चात् संलग्न है, मौका रिपोर्ट पालनार्थ प्रेषित है।

संजय खोखर
का0मुख्य स्वा0 निरीक्षक
(संजय खोखर)
मुख्य स्वा. निरीक्षक
जनस्वास्थ्य अनुभाग

मुकेश शर्मा
का0स्वा0अधिकारी
(मुकेश शर्मा)
जनस्वास्थ्य अनुभाग

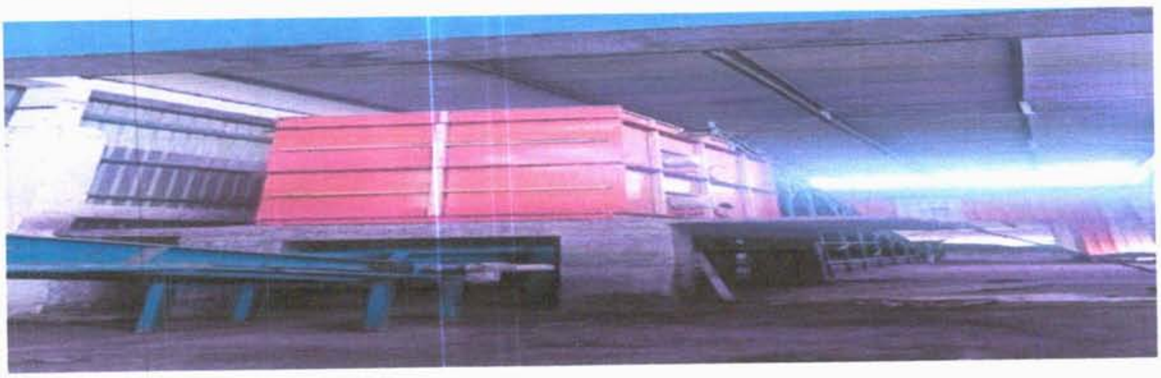
Annaxure E-2


GPS Map Camera
Govindpura, Rajasthan, India
9JFJ+3C5, Subhash Nagar, Govindpura, Bhilwara,
Rajasthan 311001, India
Lat 25.373167°
Long 74.631508°
15/08/23 06:28 PM GMT +05:30
Google

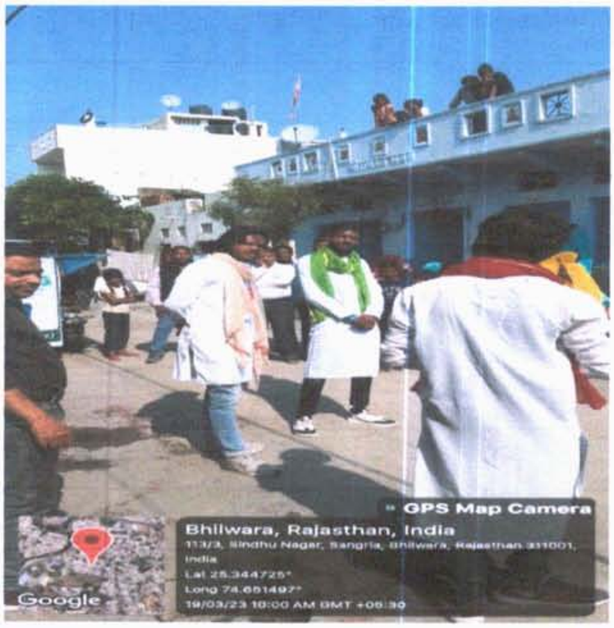

GPS Map Camera
Bhilwara, Rajasthan, India
29/7, Paldi Rd, Sector 7, R C Vyas Colony,
Bhilwara, Palri, Rajasthan 311001, India
Lat 25.369516°
Long 74.637486°
16/08/23 02:05 PM GMT +05:30
Google

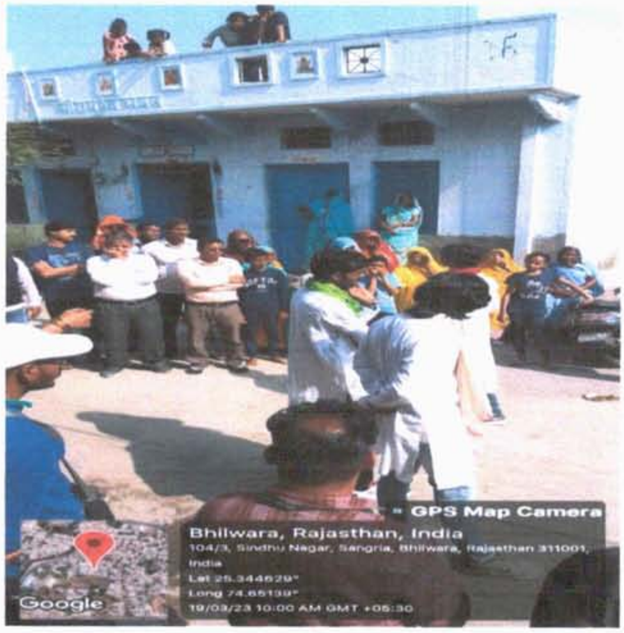
MSW PROUSSING PLANT

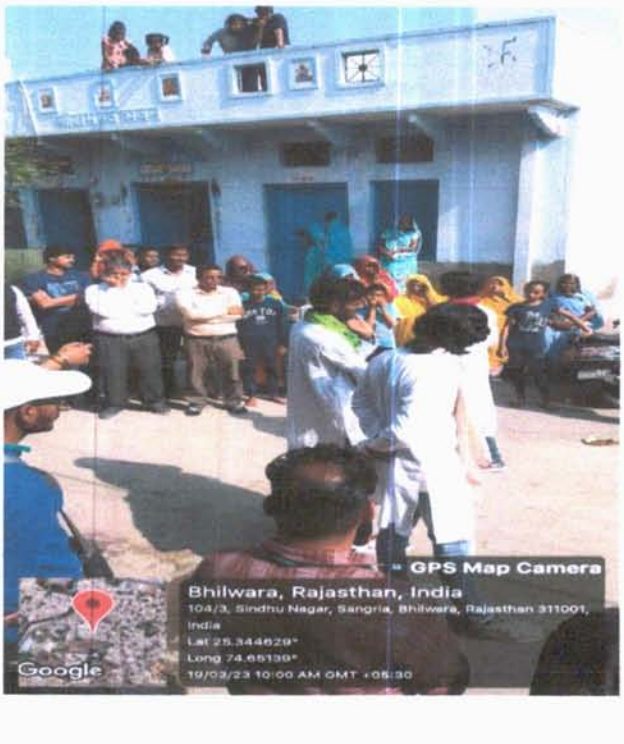
ANNEXURE “F”

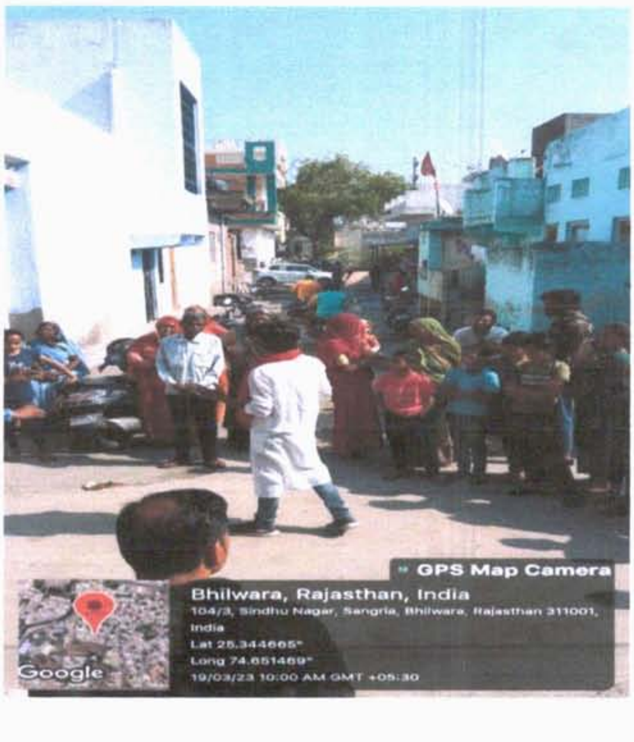


ANNEXURE "G"

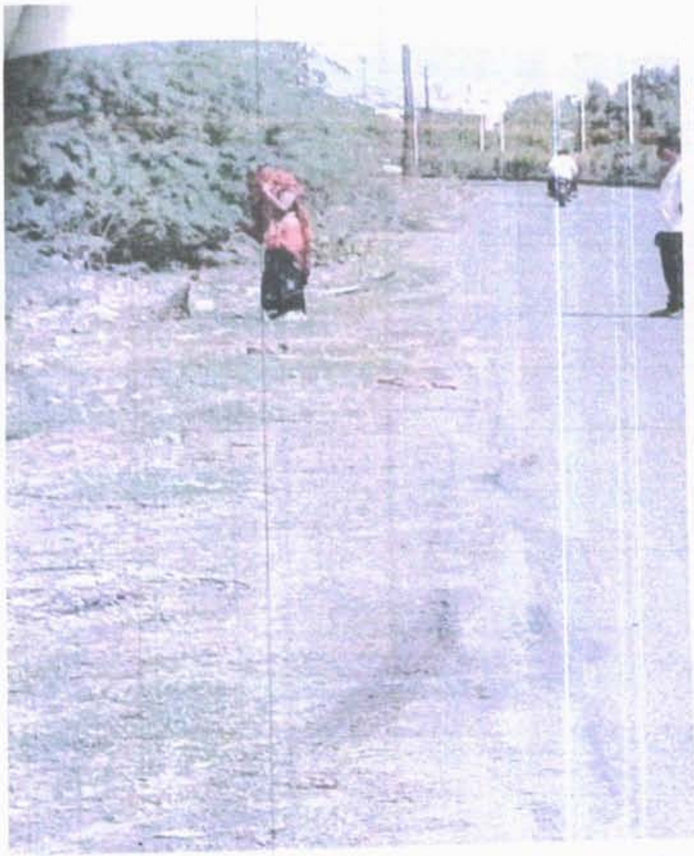

GPS Map Camera
Bhilwara, Rajasthan, India
113/3, Sindhu Nagar, Sangria, Bhilwara, Rajasthan 311001, India
Lat 25.344725°
Long 74.651497°
19/03/23 10:00 AM GMT +05:30
Google


GPS Map Camera
Bhilwara, Rajasthan, India
104/3, Sindhu Nagar, Sangria, Bhilwara, Rajasthan 311001, India
Lat 25.344629°
Long 74.65139°
19/03/23 10:00 AM GMT +05:30
Google


GPS Map Camera
Bhilwara, Rajasthan, India
104/3, Sindhu Nagar, Sangria, Bhilwara, Rajasthan 311001, India
Lat 25.344629°
Long 74.65139°
19/03/23 10:00 AM GMT +05:30
Google


GPS Map Camera
Bhilwara, Rajasthan, India
104/3, Sindhu Nagar, Sangria, Bhilwara, Rajasthan 311001, India
Lat 25.344665°
Long 74.651469°
19/03/23 10:00 AM GMT +05:30
Google

ANNEXURE "G"



रसीद
नियम रा. न. पा. अधि 2009
धारा 337 (4), 339,340 के अन्तर्गत
नगर परिषद, भीलवाड़ा (राज.)
433
क्रम संख्या
62
दिनांक
रुपये (शब्दों में)
बाबत
रा. नं. पा. अधिनियम 2009 की धारा 337 (4) 339,340 के अन्तर्गत जुर्माना राशि प्राप्त की।
₹
स्वास्थ्य अधिकारी/ निरीक्षक

रसीद
नियम रा. न. पा. अधि 2009
धारा 337 (4), 339,340 के अन्तर्गत
ार्यालय नगर परिषद, भीलवाड़ा (राज.)
404
क्रम संख्या 60
दिनांक 20/05/22
(शब्दों में)
बाबत
पा. अधिनियम 2009 की धारा 337 (4)339,340 के अन्तर्गत जुर्माना राशि प्राप्त की।
3000/-
स्वास्थ्य अधिकारी/ निरीक्षक

कोठारी नदी –
कचरा डालते हुए पाए
जाएगा
WARNING
DUMPING GARBAGE NEAR KOTHARI RIVER IS STRICTLY
PROHIBITE. DUMPING GARBAGE IS PUNISHABLE OFFENSE
GPS Map Camera
Smt. Sushila
Google
भीलवाड़ा, राजस्थान, भारत
9M73+GF8, भीलवाड़ा, राजस्थान 311001, भारत
Lat 25.363087°
Long 74.65306°
04/02/23 08:41 AM

Annexure-H

Bhadali Kl
भादली
खेरा
ajiv Gandhi Ring Rd
Kothari River
Joganiya Mata Temple
Govindpura
गोविंदपुरा
Google
9JHH+6VC, Rajiv Gandhi Ring Rd, Bhilwara, Rajasthan 311001, India
Bhilwara
Rajasthan
India
2022-08-01(Mon) 11:16(am)
29°C
84°F

Vihar, Kota by pass, Rama, Subhash Nagar, Bhilwara, Rajasthan 311001, India
Bhilwara
Rajasthan
India
2022-07-29(Fri) 04:33(pm)
31°C
88°F
Govindpura
गोविंदपुरा
Tanki Ke Balaji
HemchandYadav
YADAV
RISHABH
ऋषभ
SUBHASH NAGAR
Google

JCB
JCB
Mata Temple
Govindpura
गोविंदपुरा
Kothari River
Palri
पालरी
HemchandYadav
YADAV
Tanki Ke Balaji
RISHABH
ऋषभ
SUBHASH NAGAR
Google
9JCJ+3W6, Subhash Nagar, Bhilwara, Rajasthan 311001, India
Bhilwara
Rajasthan
India
2022-08-02(Tue) 10:12(am)
31°C
88°F

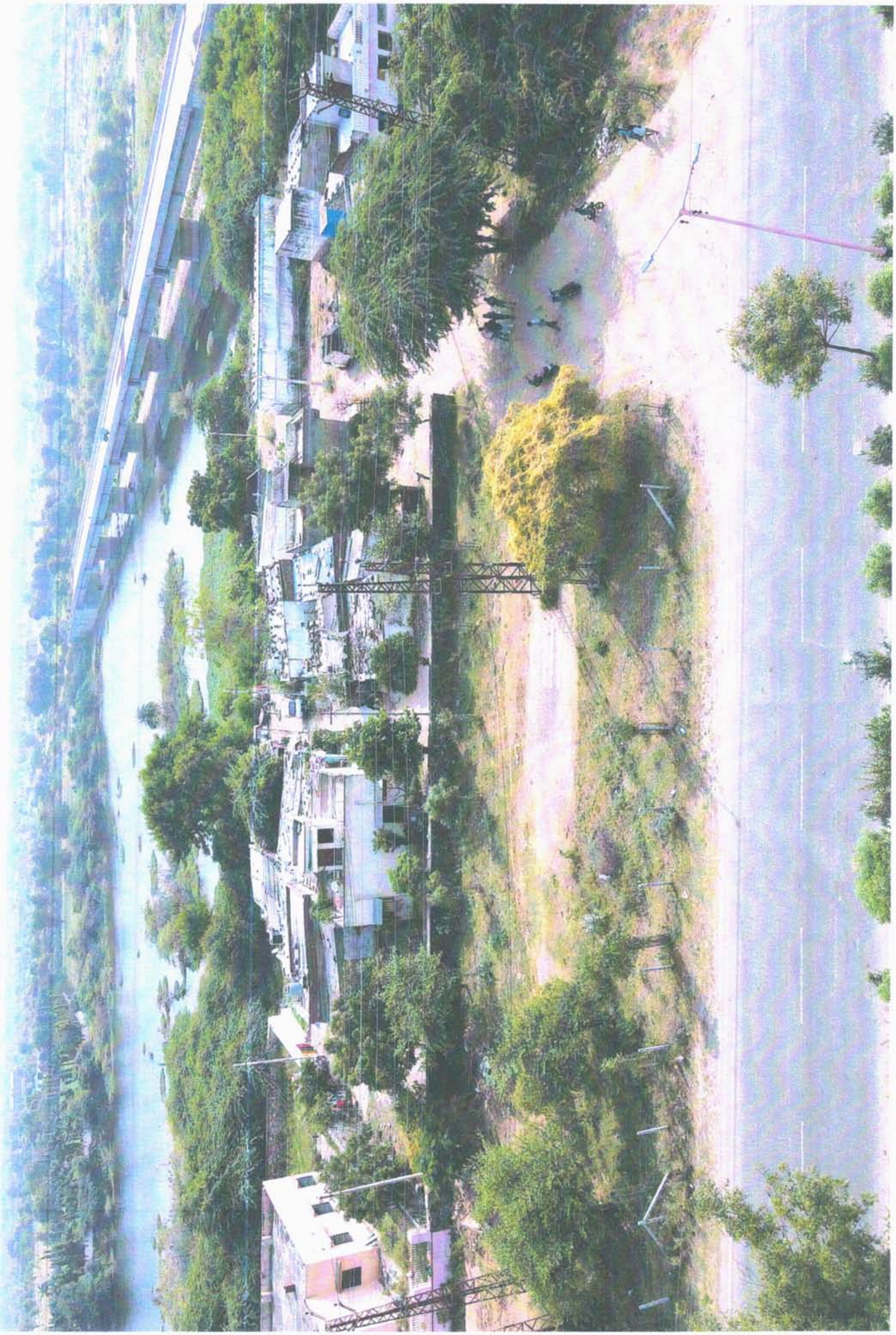
9JJF+6JP, Rajiv Gandhi Ring Rd, Bhilwara, Bhadali Khera, Rajasthan 311001, India

Latitude
25.38172295°

Longitude
74.62495073°

Local 03:15:34 PM
GMT 09:45:34 AM

Altitude 411 m
Saturday, 12.08.2023



Annaxure - M

कार्यालय नगर परिषद, भीलवाड़ा (राज.)

मौका कार्यवाही विवरण

माननीय राष्ट्रीय हरित अधिकरण, केन्द्रीय आंचलिक नयायपीठ भोपाल द्वारा मूल आवेदन संख्या 02/2022 शीर्षक बाबूलाल जाजू बनाम राज0 सरकार एवं अन्य के अन्तर्गत पारित आदेशो की पालना में कोठारी नदी के पास पडा मलबा (C & D Waste) को टीम का गठन किया जा कर दिनांक 14.08.2022 को हटा दिया गया है। जीपीएस फोटोग्राफ कार्यवाही से पूर्व/पश्चात् संलग्न है, मौका रिपोर्ट पालनार्थ प्रेषित है।

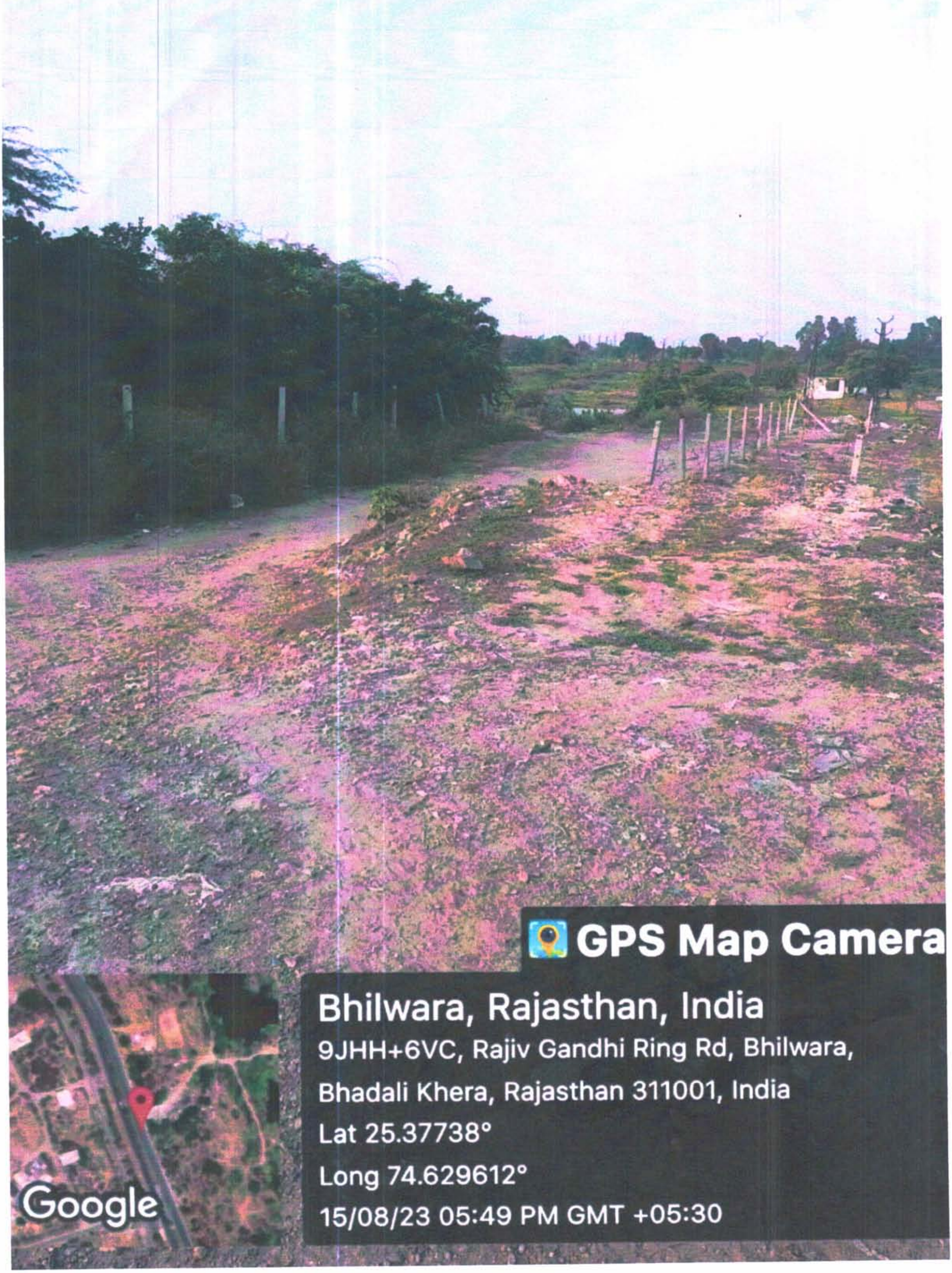
संजय खोखर
का0मुख्य स्वा0 निरीक्षक
(संजय खोखर)
मुख्य स्वा. निरीक्षक
जनस्वास्थ्य अनुभाग

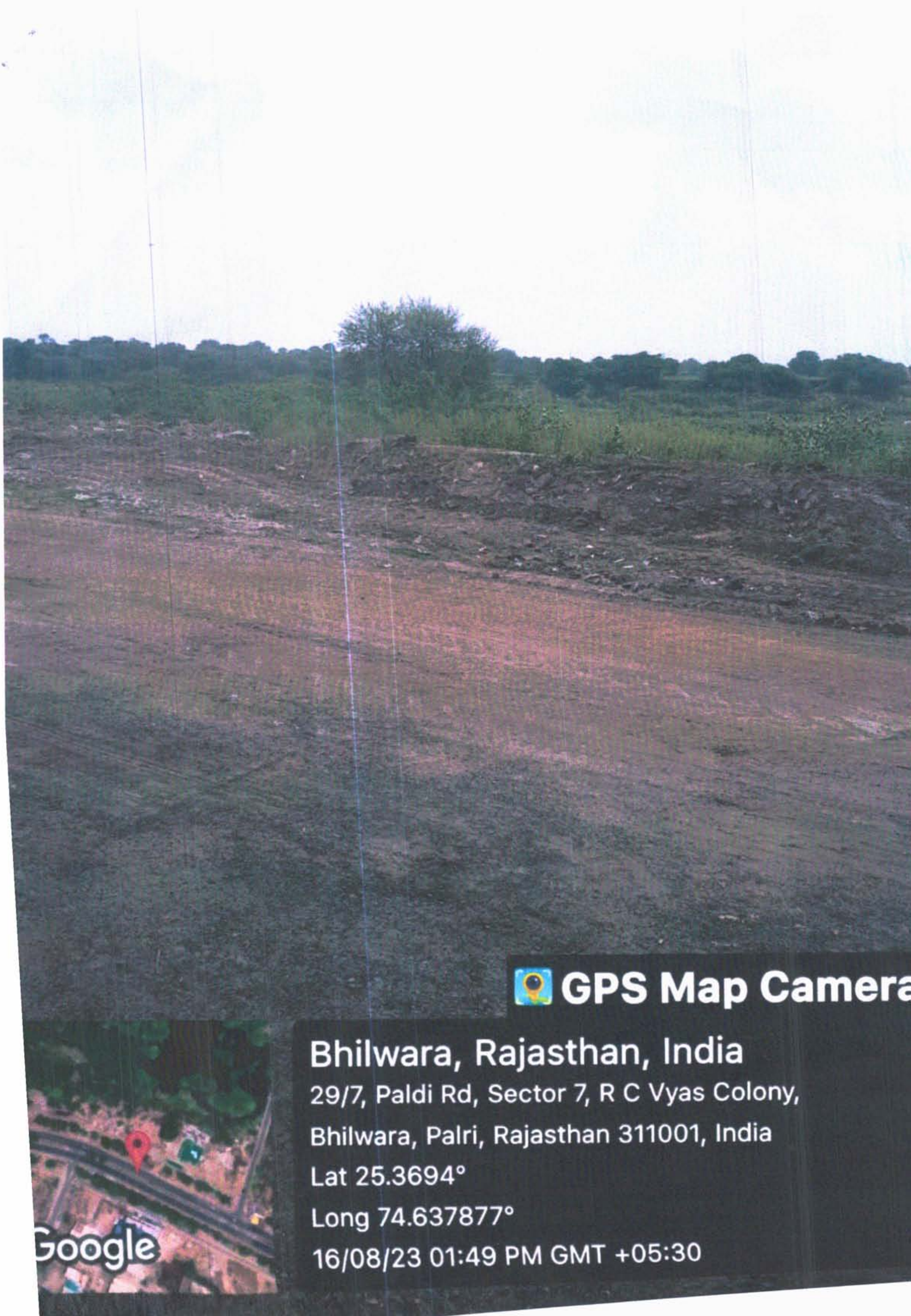
मुकेश शर्मा
का0स्वा0 अधिकारी
(मुकेश शर्मा)
स्वा. अधिकारी
जनस्वास्थ्य अनुभाग

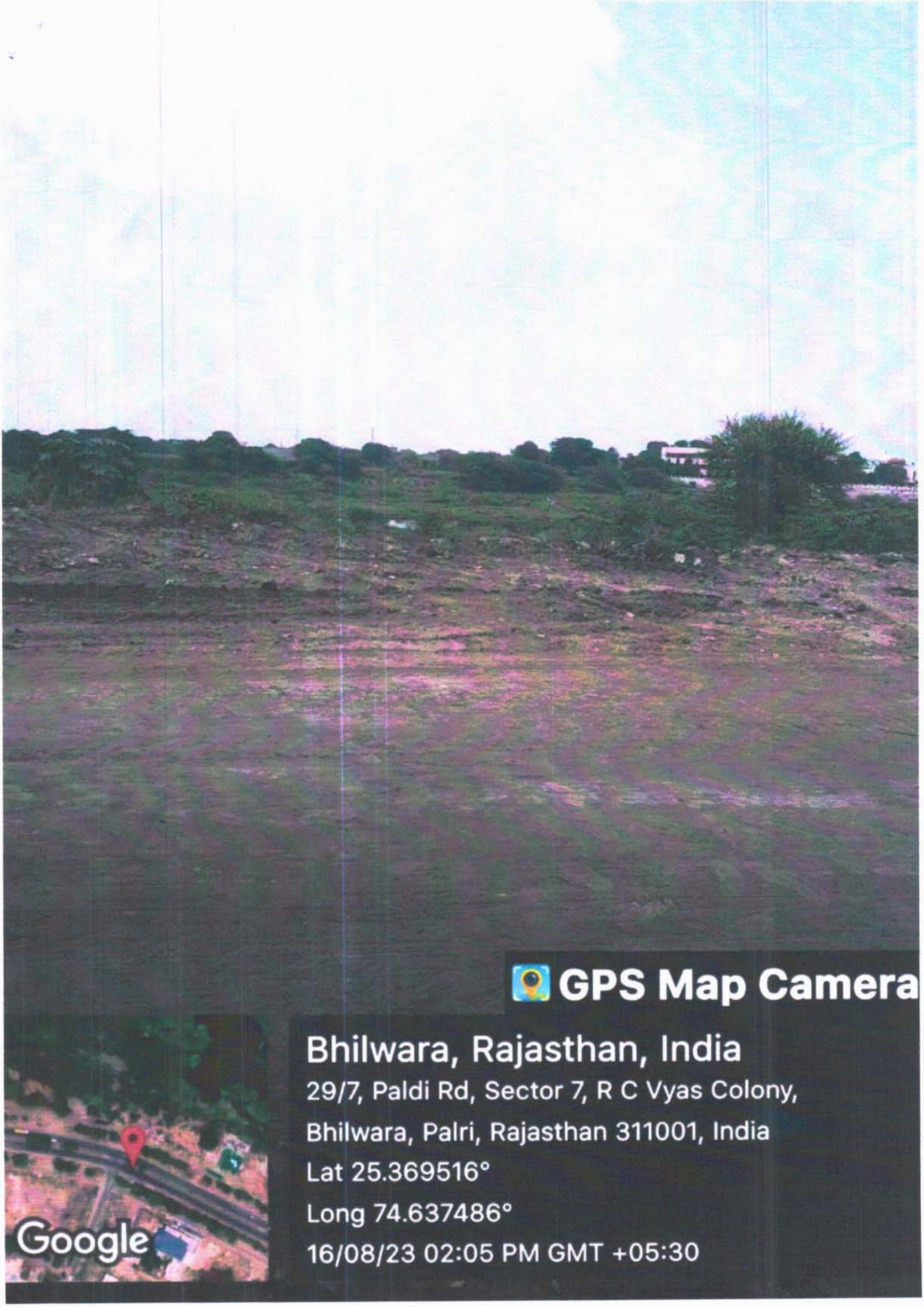
LETTER ATUL

Scanned with OKEN Scanner

Annaxure - M


GPS Map Camera
Bhilwara, Rajasthan, India
9JHH+6VC, Rajiv Gandhi Ring Rd, Bhilwara,
Bhadali Khera, Rajasthan 311001, India
Lat 25.37738°
Long 74.629612°
15/08/23 05:49 PM GMT +05:30
Google


GPS Map Camera
Bhilwara, Rajasthan, India
29/7, Paldi Rd, Sector 7, R C Vyas Colony,
Bhilwara, Palri, Rajasthan 311001, India
Lat 25.3694°
Long 74.637877°
16/08/23 01:49 PM GMT +05:30
Google


GPS Map Camera
Google
Bhilwara, Rajasthan, India
29/7, Paldi Rd, Sector 7, R C Vyas Colony,
Bhilwara, Palri, Rajasthan 311001, India
Lat 25.369516°
Long 74.637486°
16/08/23 02:05 PM GMT +05:30